

**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH
COURT HALL NO:II
(Video Conference)**

**CORAM: HON'BLE MADAN BHALCHANDRA GOSAVI – MEMBER JUDICIAL
HON'BLE DR.BINOD KUMAR SINHA-MEMBER TECHNICAL**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
HYDERABAD BENCH, HELD ON 29.01.2021 AT 10:30 PM THROUGH VIDEO CONFERENCE

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	IA No.170/2020 in CP(IB) No.264/7/HDB/2018
NAME OF THE COMPANY	Jalpower Corporation Ltd
NAME OF THE PETITIONER(S)	Power Finance Corporation Ltd
NAME OF THE RESPONDENT(S)	Jalpower Corporation Ltd
UNDER SECTION	7 of IBC

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

ORDER

Learned counsel for RP appeared.

Learned counsel for R1 to R4 and learned counsel for R5 appeared.

We direct the Respondents who have not filed reply affidavit to file the same within a week's time by giving copy to the RP.

RP may file rejoinder if any, within 7 days thereafter.

Matter stands adjourned for further consideration to 25.02.2021.



MEMBER TECHNICAL



MEMBER JUDICIAL